

result of constant vigil of the police personnel deployed there that no untoward incident has taken place despite a large number of persons visiting the Court premises every day.

(c) and (d). Whenever a protected person is scheduled to appear in any of the courts located in the premises, additional police force is deployed keeping in view the threat perception about the said person. This is not, however, done at the expense of normal security arrangements for other courts.

Deployment of Para Military Forces

637. SHRI NAMDEO DIWATHE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the position of outstanding owed by the State Governments for deployment of para-military forces is worsening over the last three years and has assumed critical proportions;

(b) if so, the details of outstanding during the last three years as on October 30, 1996, state-wise;

(c) whether the problem has been reviewed

recently at the highest level and decision taken for realisation;

(d) the details regarding recruitment made during the last three years, State-wise; and

(e) the additional manpower requirement of BSF, CRPF, ITBP, CISF and NSG for the current year with estimated cost?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Owing to revision of rates for deployment of Para Military Forces the outstanding dues from various States have gone up.

(b) A Statement-I is enclosed.

(c) The position is being reviewed by the Government of India on a regular basis and the States have been requested to clear the dues immediately.

(d) A Statement-II is enclosed.

(e) Government have approved raising of one Bn each in CRPF and BSF during the current financial year at an estimated expenditure of Rs. 68.53 crores which will be incurred over a period of 4-5 years.

STATEMENT - I

State-wise Statement Indicating Outstanding dues as on 30.10.96.

						(Rupees in Crores)
S.No.	Name of State	BSF	CRPF	CISF	ITBP	Total
1.	Assam	5.76	32.41	-	-	38.17
2.	Andhra Pradesh	5.21	23.67	0.12	0.69	29.69
3.	Bihar	-	-	-	0.08	0.08
4.	Delhi	-	53.15	60.07	-	113.22
5.	Haryana	0.05	-	-	-	0.05
6.	Kerala	-	0.06	-	-	0.06
7.	Karnataka	-	-	0.07	-	0.07
8.	Punjab	28.70	191.26	5.74	1.38	227.08
9.	Rajasthan	-	1.39	0.03	-	1.42
0.	Tamil Nadu	-	23.83	1.22	-	25.05
1.	Uttar Pradesh	0.04	43.63	4.13	0.42	48.22
2.	West Bengal	-	4.32	1.32	-	5.69
Total		39.76	373.77	72.70	2.57	488.80

STATEMENT - II

Statement regarding Recruitment made during the last three years, Statewise

I ITBP

S. No.	Name of the State	1993	1994	1995
1	2	3	4	5
1.	Assam	19	-	35
2.	Andhra Pradesh	-	18	208

1	2	3	4	5
3.	Arunachal Pradesh	-	-	-
4.	Bihar	30	-	10
5.	Delhi	8	-	79
6.	Gujarat	-	-	-
7.	Goa	-	-	-
8.	Haryana	1	-	3
9.	Himachal Pradesh	2	334	30
10.	Jammu and Kashmir	6	215	202
11.	Kerala	-	-	4

1	2	3	4	5
12. Karnataka	-	-	-	99
13. Maharashtra	-	-	-	17
14. Madhya Pradesh	1	-	-	-
15. Manipur	9	-	-	-
16. Meghalaya	-	-	-	-
17. Mizoram	-	-	-	-
18. Nagaland	-	-	-	-
19. Orissa	-	-	-	144
20. Punjab	128	-	-	661
21. Rajasthan	-	-	-	60
22. Sikkim	-	-	-	-
23. Tamil Nadu	-	-	-	35
24. Tripura	20	-	-	-
25. Uttar Pradesh	69	515	-	134
26. West Bengal	-	-	-	25
Total	293	1082	-	1746

II BSF

1. Assam	209	323	-	189
2. Andhra Pradesh	208	395	-	508
3. Arunachal Pradesh	23	-	-	6
4. Bihar	786	584	-	487
5. Delhi	170	67	-	97
6. Gujarat	129	195	-	448
7. Goa	2	4	-	17
8. Haryana	178	64	-	150
9. Himachal Pradesh	10	78	-	28
10. Jammu and Kashmir	430	206	-	413
11. Kerala	139	183	-	209
12. Karnataka	257	393	-	483
13. Maharashtra	89	297	-	732
14. Madhya Pradesh	138	334	-	543
15. Manipur	22	25	-	29
16. Meghalaya	25	19	-	14
17. Mizoram	-	3	-	-
18. Nagaland	37	38	-	3
19. Orissa	198	210	-	262
20. Punjab	120	100	-	201
21. Rajasthan	168	398	-	524
22. Sikkim	1	2	-	-
23. Tamil Nadu	297	465	-	407
24. Tripura	20	142	-	28
25. Uttar Pradesh	455	1107	-	1034

1	2	3	4	5
26. West Bengal	-	294	766	752
Total	-	4405	6458	7564

III CRPF

1. Assam	207	168	-	165
2. Andhra Pradesh	865	412	-	158
3. Arunachal Pradesh	1	-	-	-
4. Bihar	501	830	-	317
5. Delhi	71	146	-	100
6. Gujarat	336	192	-	214
7. Goa	4	-	-	-
8. Haryana	-	150	-	44
9. Himachal Pradesh	-	113	-	65
10. Jammu and Kashmir	21	168	-	79
11. Kerala	-	113	-	153
12. Karnataka	264	364	-	175
13. Maharashtra	645	401	-	428
14. Madhya Pradesh	623	466	-	228
15. Manipur	73	24	-	92
16. Meghalaya	3	-	-	1
17. Mizoram	-	-	-	-
18. Nagaland	88	-	-	10
19. Orissa	297	385	-	97
20. Punjab	-	68	-	83
21. Rajasthan	649	182	-	126
22. Sikkim	4	-	-	-
23. Tamil Nadu	314	569	-	185
24. Tripura	-	-	-	14
25. Uttar Pradesh	187	682	-	364
26. West Bengal	456	452	-	115
Total	5609	5885	-	3213

IV CISF

1. Assam	50	200	-	100
2. Andhra Pradesh	190	-	-	-
3. Arunachal Pradesh	10	-	-	-
4. Bihar	124	50	-	-
5. Delhi	7	-	-	-
6. Gujarat	208	150	-	-
7. Goa	-	-	-	-
8. Haryana	-	-	-	-
9. Himachal Pradesh	-	-	-	-
10. Jammu and Kashmir	-	-	-	50
11. Kerala	-	-	-	-

1	2	3	4	5
12. Karnataka		182	100	-
13. Maharashtra		687	-	-
14. Madhya Pradesh		482	300	-
15. Manipur		15	-	-
16. Meghalaya		15	-	-
17. Mizoram		21	-	-
18. Nagaland		18	-	-
19. Orissa		109	100	-
20. Punjab		-	-	-
21. Rajasthan		357	50	-
22. Sikkim		-	-	-
23. Tamil Nadu		304	-	-
24. Tripura		15	-	-
25. Uttar Pradesh		171	-	-
26. West Bengal		249	250	-
Total		3214	1200	150

Open Door Policy

638. SHRI SANDIPAN THORAT : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the reaction of the Government to the criticism of its Open Door Policy by NDDB in its Annual Report;

(b) if so, the details of precautions/steps taken to ensure that the National Milk Grid does not get adversely affected due to Open Door Policy for the multinationals;

(c) whether the Government are considering appropriate changes/revision in the Open Door Policy in the Dairy as well as oil seeds sector; and

(d) the details the fresh initiatives taken/proposed to be taken in the public interest?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) and (b). Setting up of dairy plants in the country is subject to grant of registration by the registering authority under the provisions of the Milk and Milk Product Order, 1992 issued under Section 3 of the Essential Commodities Act, 1995. The registration is subject to, among other things, availability of marketable surplus milk in the proposed milkshed. All dairies whether set up by Indian companies or multinationals are governed by this Order. The Order provides for preferential treatment to co-operatives.

(c) and (d). No, Sir. Does not arise in view of answer to (a) and (b) above.

[Translation]

Foodgrains Productions

639. SHRI MAHESH KUMAR M. KANODIA :
SHRI KASHI RAM RANA :

Will the Minister of AGRICULTURE be pleased to state :

(a) the names of foodgrains whose production was low against the targets fixed during 1995-96;

(b) the extent upto which the production was low foodgrains-wise; and

(c) its impact on the buffer stock?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The foodgrains whose production was low against the fixed target during 1995-96 include Rice, Coarse Cereals and Pulses.

(b) The levels of target production and extent of shortfall from target for various foodgrains during 1995-96 are shown as under :

Crop	Target	Production	(Million Tonnes)
			Absolute increase (+)/ Decrease (-) over target
Rice	80.00	79.46	(-) 0.54
Wheat	60.00	62.62	(+) 2.62
Coarse cereals	36.50	29.95	(-) 6.55
Pulses	15.50	12.97	(-) 2.53
Total Foodgrains	192.00	185.00	(-) 7.00

(c) The stock position of foodgrains as on 1st October, 1996, was lower to 197.00 lakh tonnes as compared to the corresponding position of 299.46 lakh tonnes in 1995.

Freedom Fighter Status

640. SHRI VIJAY ANNAJI MUDE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to accord the status of Freedom Fighters to the members of Ajad Hind Fauj or their widows;

(b) if so, the steps being taken by the Government in this regard;

(c) if not, the reasons therefor; and

(d) whether the Government are aware of the number of such freedom fighters?